



सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

Dated: 27 February, 2023

NOTICE

Please take notice that the following matters adjourned in the Chennai Bench. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	TA No. 87/2021 (Comp App (AT) No129/2019 For Directions IA No.47/2022 For Additional Docs IA No. 1086/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	23.02.2023	24.03.2023
2.	TA No. 88/2021 (Comp App (AT) No. 148/2019)	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors	23.02.2023	24.03.2023

By the order of Hon'ble Member (J)
(Chennai Bench)